

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Civil Misc. Contempt Petition No.33 of 2000

In

Original Application No.1235 of 1995

Allahabad this the 11th day of July, 2001

Hon'ble Mr.S. Dayal, Member (A)  
Hon'ble Mr.S.K.I. Naqvi, Member (J)

1. Ramesh Chandra Son of Late Munni Lal, resident of Officers Line, Cariappa Road, Allahabad.
2. Laloo Ram Son of Sri Chotey Lal, resident of 101 R A Bazar, Allahabad.
3. Jatashankar Tiwari, Son of Sri S.K. Tripathi vill. Pandilla PO Ismailganj, Distt. Allahabad.

Applicants

By Advocate Shri C. Prakash

Versus

1. Lt.Gen.A.N. Sinha, Engineer-in-Chief, DHQ, PO, New Delhi.11.
2. Brig.H.S. Hunda, Chief Engineer, Lucknow Zone, Lucknow.
3. Col.Ashok Singh, Commander Works Engineer, Military Engineering Service, Behind High Court Building, Allahabad.

Opp. Parties

By Advocate Shri Amit Sthalekar

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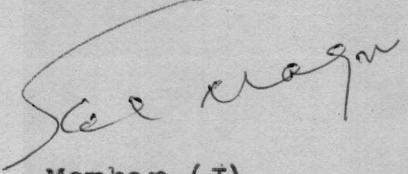
By Hon'ble Mr.S. Dayal, Member (A)

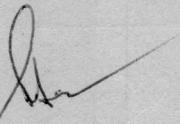
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O\_R\_D\_E\_R ( Oral )

By Hon'ble Mr.S. Dayal, Member (A)

This contempt petition has been filed for non-compliance of the order in O.A.No.1235 of 1995 dated 02.12.1999, by which the respondents were directed to appoint the applicant on the post for which recruitment test was held, grant them seniority from the date of appointment of their juniors without payment of any backwages. Suppl. counter-affidavit filed by learned counsel for the respondents shows that the applicants have been given appointment by order dated 04.01.2001 and counsel for the respondents states that the applicants have already joined in pursuance of the order. We have seen the orders of the appointment of the applicant and orders grant them seniority from the date on which their juniors have been appointed. We, thus, find that the order stands fully complied and dismiss-- the contempt petition and also discharged the notices issued to the opposite parties.

  
Member (J)

  
Member (A)

|M.M.|